

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.214- IA/579(AHM)2021
ITEM No.215- IA/635(AHM)2021
ITEM No.216- IA/397(AHM)2024 in IA/635(AHM)2021
ITEM No.217- IA/398(AHM)2024 in IA/579(AHM)2021
in
CP(IB) 72 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ramnijklal S Gosalia & Co
V/s
Sterling Lam Ltd

.....Applicant

.....Respondent

Order delivered on 24/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Harmish Shah, Adv.
For the Respondent : Mr. Prateek Thakkar, Adv. For R-2 & R-3
: Mr. Jaimin Dave, Adv. a.w Ms. Hirwa Dave, Adv.For R-1
None for other

ORDER

IA/397(AHM)2024 in IA/635(AHM)2021

IA/398(AHM)2024 in IA/579(AHM)2021

Learned Counsel for the applicant appears and again seeks more time to file an additional affidavit in terms of order dated 06.03.2024. He seeks and granted within one week more time to file affidavit in support of this application **IA/397(AHM)2024 in IA/635(AHM)2021 & IA/398(AHM)2024 in IA/579(AHM)2021.**

Re-list all the matters on 12.06.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)